

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO.2360 OF 2014

Dated: 17th November, 2014

In the matter of:-

Essar Steel India Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board Anr.

... Respondent (s)

ORDER

The Court has not assembled today. Post the matter for hearing on
10.12.2014 at 2.30 p.m.

(Court Master)

Pr/rt